

ITEM NO.9

REGISTRAR COURT. 2

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. S.P.S. LALER

Criminal Appeal No(s). 1812-1813/2019

STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

KHATERU AND ORS. ETC.

Respondent(s)

Date : 27-07-2022 These appeals were called on for hearing today.

For Appellant(s)

Mr. Garvesh Kabra, AOR
Ms. Pooja Kabra, Adv.

For Respondent(s)

UPON hearing the counsel through Video Conference, the
Court made the following

O R D E R

As per office report, service is not complete in respect of
all respondents. Issue D.O letter for certificate of service on
behalf of all respondents as well as for requisitioning of records.

List again on 9.9.2022.

S.P.S. LALER
Registrar

MG